## THE HIGH COURT OF MEGHALAYA: AT SHILLONG <u>NOTIFICATION</u>

#### Dated Shillong 3rd July,2025

**No.HCM/II/184/2015/Estt/183:** In exercise of powers under Chapter –II Rule 7(B) (5) of the Rules of the High Court of Meghalaya,2013, the Hon'ble the Chief Justice, is pleased to additionally post Shri Ehboklang Kharumnuid, Registrar General, High Court of Meghalaya and Member Secretary, Meghalaya State Legal Services Authority, as the Judge of Commercial Court, Meghalaya to take up all matters which are newly instituted and at admission/motion stage only with the power to pass any interim order and also suits and applications upto the year 2020 which are ready for hearing, w.e.f. 15<sup>th</sup> July,2025. He is deemed to be the District & Sessions Judge, Shillong (additional charge) and Judge, Commercial Court for the whole of Meghalaya for the purpose of Notification No. LJ (B) 67/2016/49 dated 09.02.2021 of Law (B) Department, Government of Meghalaya.

The Court timing shall be from 3.00 PM onwards or at such other time the urgency of the case may require.

The District & Sessions Judge, East Khasi Hills District, shall continue to determine all other matter within jurisdiction.

Necessary arrangements with regard to Court room, staff etc., for the smooth functioning of the Court may accordingly be made by the District & Sessions Judge, East Khasi Hills District.

By order etc.,

# **REGISTRAR (JUDICIAL SERVICE)**

### Memo.No.HCM/II/184/2015/Estt/183-A

Copy to:-

- 1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya for kind information of His Lordship.
- 2. The Private Secretary to Hon'ble Mr. Justice H.S.Thangkhiew, Judge, High Court of Meghalaya for kind information of His Lordship.
- 3. The Private Secretary to Hon'ble Mr. Justice W.Diengdoh, Judge, High Court of Meghalaya for kind information of His Lordship.
- 4. The Private Secretary to Hon'ble Mr. Justice B. Bhattacharjee, Addl. Judge, High Court of Meghalaya for kind information of His Lordship.

### Dated Shillong 3rd July,2025

- 5. Shri. E.Kharumnuid, Registrar General, High Court of Meghalaya, Shillong for favour of your kind information and necessary action.
- 6. The Commissioner & Secretary to the Government of Meghalaya, Law Department, for favour of kind information.
- 7. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
- 8. All District & Sessions Judge, Meghalaya, for favour of information.
- 9. The Director, Meghalaya State Judicial Academy, Shillong for favour of kind information.
- 10. The Registrar (Admn.), High Court of Meghalaya, Shillong for favour of kind information.
- 11. The Accountant General (A&E), Meghalaya, Shillong for favour of kind information.
- 12. The Director, Printing and Stationery, Government of Meghalaya, for publishing this notification in the next issue of the official gazette.
- 13. The System Analyst, High Court of Meghalaya for uploading the same in the official website.
- 14. Office file.

**REGISTRAR (JUDICIAL SERVICE)** 

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